

Appendix I

**Appendix I : Revenue Receipts of States and Union Territories with Legislature (Contd.)**

(₹ Million)

Item	CHHATTISGARH				GOA			
	2012-13 (Accounts)	2013-14 (Budget Estimates)	2013-14 (Revised Estimates)	2014-15 (Budget Estimates)	2012-13 (Accounts)	2013-14 (Budget Estimates)	2013-14 (Revised Estimates)	2014-15 (Budget Estimates)
1	2	3	4	5	2	3	4	5
<b>TOTAL REVENUE (I+II)</b>	<b>295,780.8</b>	<b>374,445.2</b>	<b>374,975.9</b>	<b>486,542.9</b>	<b>58,454.2</b>	<b>73,067.4</b>	<b>67,458.7</b>	<b>80,900.9</b>
<b>I. TAX REVENUE (A+B)</b>	<b>202,518.1</b>	<b>238,936.2</b>	<b>242,175.2</b>	<b>278,076.5</b>	<b>37,168.7</b>	<b>46,216.1</b>	<b>45,308.8</b>	<b>50,925.8</b>
<b>A. State's Own Tax Revenue (1 to 3)</b>	<b>130,342.1</b>	<b>153,002.9</b>	<b>156,250.0</b>	<b>179,262.5</b>	<b>29,396.6</b>	<b>38,169.6</b>	<b>36,058.8</b>	<b>40,755.8</b>
<b>1. Taxes on Income (i+ii)</b>	<b>68.5</b>	<b>41.6</b>	<b>56.2</b>	<b>62.5</b>	–	–	–	–
i) Agricultural Income Tax	–	–	–	–	–	–	–	–
ii) Taxes on Professions, Trades, Callings and Employment	68.5	41.6	56.2	62.5	–	–	–	–
<b>2. Taxes on Property and Capital Transactions (i to iii)</b>	<b>11,865.9</b>	<b>15,260.0</b>	<b>15,650.0</b>	<b>17,100.0</b>	<b>5,355.5</b>	<b>5,808.1</b>	<b>9,357.9</b>	<b>7,975.9</b>
i) Land Revenue	2,341.1	3,760.0	4,150.0	4,600.0	111.3	207.7	3,884.3	2,531.9
ii) Stamps and Registration Fees	9,524.7	11,500.0	11,500.0	12,500.0	5,244.2	5,600.4	5,473.6	5,443.9
iii) Urban Immovable Property Tax	–	–	–	–	–	–	–	–
<b>3. Taxes on Commodities and Services (i to vii)</b>	<b>118,407.8</b>	<b>137,701.3</b>	<b>140,543.8</b>	<b>162,100.0</b>	<b>24,041.0</b>	<b>32,361.5</b>	<b>26,700.9</b>	<b>32,780.0</b>
i) Sales Tax (a to e)	69,286.5	84,360.0	84,360.0	98,000.0	15,774.7	21,850.0	17,660.0	23,038.5
a) State Sales Tax/VAT	60,238.2	70,360.0	70,360.0	81,902.3	14,754.8	20,192.5	16,680.0	21,381.0
b) Central Sales Tax	8,558.8	13,998.0	13,998.0	16,095.4	961.9	1,607.5	930.0	1,607.5
c) Surcharge on Sales Tax	–	–	–	–	–	–	–	–
d) Receipts of Turnover Tax	–	–	–	–	–	–	–	–
e) Other Receipts	489.4	2.0	2.0	2.3	58.0	50.0	50.0	50.0
ii) State Excise	24,856.8	25,750.0	26,750.0	31,500.0	2,129.0	2,530.0	2,462.8	2,900.0
iii) Taxes on Vehicles	5,935.4	7,313.8	7,313.8	8,000.0	1,483.4	2,042.0	1,483.8	1,695.2
iv) Taxes on Goods and Passengers	9,525.2	11,920.0	11,920.0	13,350.0	2,575.0	2,948.0	2,851.1	2,602.3
v) Taxes and Duties on Electricity	8,607.4	8,200.0	10,000.0	11,000.0	–	–	–	–
vi) Entertainment Tax	196.5	157.5	200.0	250.0	861.6	951.5	870.0	951.5
vii) Other Taxes and Duties	–	–	–	–	1,217.4	2,040.0	1,373.2	1,592.5
<b>B. Share in Central Taxes (i to ix)</b>	<b>72,176.0</b>	<b>85,933.3</b>	<b>85,925.2</b>	<b>98,814.0</b>	<b>7,772.1</b>	<b>8,046.5</b>	<b>9,250.0</b>	<b>10,170.0</b>
i) Corporation Tax	25,926.1	31,397.6	29,742.1	34,203.4	2,792.1	2,940.2	3,240.2	3,583.1
ii) Income Tax	15,521.5	16,987.1	18,409.9	21,171.4	1,671.6	1,590.8	1,890.8	1,949.9
iii) Estate Duty	–	–	–	–	–	–	–	–
iv) Other Taxes on Income and Expenditure	–	–	–	–	–	–	–	–
v) Taxes on Wealth	43.8	112.4	74.3	85.4	4.7	10.5	10.5	11.6
vi) Customs	11,993.9	15,624.7	13,884.9	15,967.6	1,291.6	1,463.2	1,763.2	1,879.5
vii) Union Excise Duties	8,151.1	10,699.4	9,776.0	11,242.4	877.9	1,002.0	1,005.5	1,402.2
viii) Service Tax	10,539.6	11,112.1	14,038.0	16,143.7	1,134.2	1,039.8	1,339.8	1,343.8
ix) Other Taxes and Duties on Commodities and Services	–	–	–	–	–	–	–	–
<b>II. NON-TAX REVENUE (C+D)</b>	<b>93,262.7</b>	<b>135,509.0</b>	<b>132,800.7</b>	<b>208,466.4</b>	<b>21,285.5</b>	<b>26,851.3</b>	<b>22,149.9</b>	<b>29,975.0</b>
<b>C. State's Own Non-Tax Revenue (1 to 6)</b>	<b>46,159.4</b>	<b>60,720.0</b>	<b>58,341.1</b>	<b>61,846.2</b>	<b>18,328.9</b>	<b>20,115.5</b>	<b>17,825.6</b>	<b>23,805.1</b>
<b>1. Interest Receipts</b>	<b>2,431.3</b>	<b>3,641.4</b>	<b>3,991.4</b>	<b>3,234.0</b>	<b>183.7</b>	<b>99.3</b>	<b>99.3</b>	<b>176.5</b>
<b>2. Dividends and Profits</b>	<b>21.9</b>	<b>30.0</b>	<b>30.0</b>	<b>30.0</b>	<b>17.3</b>	<b>32.8</b>	<b>32.8</b>	<b>33.2</b>

**Appendix I : Revenue Receipts of States and Union Territories with Legislature (Contd.)**

(₹ Million)

Item	CHHATTISGARH				GOA			
	2012-13 (Accounts)	2013-14 (Budget Estimates)	2013-14 (Revised Estimates)	2014-15 (Budget Estimates)	2012-13 (Accounts)	2013-14 (Budget Estimates)	2013-14 (Revised Estimates)	2014-15 (Budget Estimates)
1	2	3	4	5	2	3	4	5
<b>3. General Services</b>	<b>1,286.9</b>	<b>629.5</b>	<b>850.9</b>	<b>937.7</b>	<b>1,064.2</b>	<b>1,388.6</b>	<b>1,520.0</b>	<b>2,141.4</b>
<i>of which:</i> State Lotteries	–	–	–	–	297.2	359.0	359.0	404.6
<b>4. Social Services ( i to ix)</b>	<b>646.4</b>	<b>390.3</b>	<b>604.5</b>	<b>576.5</b>	<b>1,639.1</b>	<b>2,307.9</b>	<b>1,889.4</b>	<b>2,559.7</b>
i) Education, Sports, Art and Culture	92.9	40.1	53.3	46.5	269.4	208.3	214.0	162.5
ii) Medical and Public Health	170.6	141.8	132.0	148.0	77.1	256.1	97.9	232.1
iii) Family Welfare	0.8	1.5	1.5	1.5	–	–	–	–
iv) Housing	33.8	45.3	42.4	45.3	7.0	3.2	3.2	5.0
v) Urban Development	42.2	15.0	42.5	42.5	250.7	750.0	480.7	707.2
vi) Labour and Employment	106.6	65.4	106.6	110.0	51.4	55.4	58.7	49.9
vii) Social Security and Welfare	27.7	0.7	0.7	0.7	3.5	13.9	13.9	103.9
viii) Water Supply and Sanitation	50.1	65.0	70.5	77.0	979.9	1,020.8	1,020.8	1,298.9
ix) Others	121.6	15.5	155.0	105.0	0.2	0.3	0.3	0.3
<b>5. Fiscal Services</b>	–	–	–	–	–	–	–	–
<b>6. Economic Services ( i to xvii )</b>	<b>41,772.8</b>	<b>56,028.9</b>	<b>52,864.3</b>	<b>57,067.9</b>	<b>15,424.6</b>	<b>16,286.9</b>	<b>14,284.1</b>	<b>18,894.3</b>
i) Crop Husbandry	143.6	125.0	130.0	116.5	15.6	17.3	17.3	18.0
ii) Animal Husbandry	51.0	54.0	81.5	55.6	15.9	20.8	21.9	22.9
iii) Fisheries	29.2	23.0	26.6	26.6	26.4	26.0	23.2	28.5
iv) Forestry and Wildlife	3,639.6	4,500.0	4,500.0	5,200.0	31.8	25.0	25.0	34.8
v) Plantations	–	–	–	–	–	–	–	–
vi) Co-operation	105.4	50.0	20.0	21.0	5.5	6.5	6.5	6.4
vii) Other Agricultural Programmes	15.0	10.5	10.5	10.5	0.2	0.7	0.7	0.7
viii) Major and Medium Irrigation Projects	3,572.3	3,469.6	4,261.1	4,215.0	70.4	202.6	202.6	132.0
ix) Minor Irrigation	2,467.8	8,530.4	5,939.0	5,615.0	178.7	137.6	137.6	163.6
x) Power	–	–	–	–	11,399.7	13,318.5	13,318.5	13,679.4
xi) Petroleum	–	–	–	–	–	–	–	–
xii) Village and Small Industries	63.0	20.3	19.0	21.0	51.3	77.4	76.1	77.4
xiii) Industries@	31,409.9	39,135.0	37,600.0	41,500.0	3,393.6	2,021.3	188.3	4,002.7
xiv) Ports and Light Houses	–	–	–	–	132.1	250.0	80.7	163.7
xv) Road Transport	–	–	–	–	–	–	–	–
xvi) Tourism	–	–	–	–	31.8	20.0	20.0	22.3
xvii) Others*	276.2	111.1	276.7	286.8	71.6	163.4	165.9	542.0
<b>D. Grants from the Centre (1 to 5)</b>	<b>47,103.3</b>	<b>74,789.0</b>	<b>74,459.6</b>	<b>146,620.3</b>	<b>2,956.6</b>	<b>6,735.8</b>	<b>4,324.3</b>	<b>6,169.9</b>
1. State Plan Schemes	26,852.2	36,074.7	36,780.9	40,740.0	1,557.9	2,627.7	1,302.7	2,247.7
<i>of which:</i> Advance release of Plan Assistance for Natural Calamities	–	–	–	–	–	–	–	–
2. Central Plan Schemes	1,072.8	4,288.5	5,477.0	11,242.9	50.7	218.6	118.5	241.9
3. Centrally Sponsored Schemes	12,630.7	17,782.2	14,725.0	76,988.3	1,051.7	1,466.1	1,559.4	1,500.8
4. NEC/ Special Plan Scheme	–	–	–	–	–	–	–	–
5. Non-Plan Grants (a to c)	6,547.6	16,643.7	17,476.7	17,649.0	296.3	2,423.5	1,343.7	2,179.5
a) Statutory Grants	–	–	–	–	–	–	–	–
b) Grants for relief on account of Natural Calamities	–	–	–	–	11.7	38.5	24.5	38.5
c) Others	6,547.6	16,643.7	17,476.7	17,649.0	284.6	2,385.0	1,319.2	2,141.0

See 'Notes to Appendix I'.

Appendix I

**Appendix I : Revenue Receipts of States and Union Territories with Legislature (Contd.)**

(₹ Million)

Item	GUJARAT				HARYANA			
	2012-13 (Accounts)	2013-14 (Budget Estimates)	2013-14 (Revised Estimates)	2014-15 (Budget Estimates)	2012-13 (Accounts)	2013-14 (Budget Estimates)	2013-14 (Revised Estimates)	2014-15 (Budget Estimates)
1	2	3	4	5	2	3	4	5
<b>TOTAL REVENUE (I+II)</b>	<b>752,285.4</b>	<b>857,520.4</b>	<b>850,000.0</b>	<b>1,030,534.1</b>	<b>336,335.3</b>	<b>437,803.3</b>	<b>416,359.4</b>	<b>476,901.4</b>
<b>I. TAX REVENUE (A+B)</b>	<b>627,657.5</b>	<b>703,277.1</b>	<b>707,866.9</b>	<b>747,042.9</b>	<b>266,211.3</b>	<b>322,682.4</b>	<b>302,345.2</b>	<b>343,847.1</b>
<b>A. State's Own Tax Revenue (1 to 3)</b>	<b>538,967.0</b>	<b>602,078.1</b>	<b>602,078.1</b>	<b>630,675.1</b>	<b>235,590.0</b>	<b>287,843.4</b>	<b>265,891.0</b>	<b>303,747.5</b>
<b>1. Taxes on Income (i+ii)</b>	<b>2,249.2</b>	<b>2,900.0</b>	<b>2,900.0</b>	<b>2,600.0</b>	–	–	–	–
i) Agricultural Income Tax	–	–	–	–	–	–	–	–
ii) Taxes on Professions, Trades, Callings and Employment	2,249.2	2,900.0	2,900.0	2,600.0	–	–	–	–
<b>2. Taxes on Property and Capital Transactions (i to iii)</b>	<b>68,205.3</b>	<b>72,218.8</b>	<b>72,218.8</b>	<b>77,996.3</b>	<b>33,392.2</b>	<b>38,693.3</b>	<b>34,380.0</b>	<b>39,635.0</b>
i) Land Revenue	22,078.5	20,412.0	20,412.0	22,045.0	129.8	193.3	130.0	135.0
ii) Stamps and Registration Fees	44,269.3	50,000.0	50,000.0	54,000.0	33,262.5	38,500.0	34,250.0	39,500.0
iii) Urban Immovable Property Tax	1,857.5	1,806.8	1,806.8	1,951.3	–	–	–	–
<b>3. Taxes on Commodities and Services (i to vii)</b>	<b>468,512.5</b>	<b>526,959.3</b>	<b>526,959.3</b>	<b>550,078.8</b>	<b>202,197.8</b>	<b>249,150.1</b>	<b>231,511.0</b>	<b>264,112.5</b>
i) Sales Tax (a to e)	394,646.7	453,000.0	453,000.0	470,000.0	153,765.8	192,886.1	174,000.0	199,300.0
a) State Sales Tax/VAT	340,649.0	399,530.0	399,530.0	414,985.0	137,943.0	175,038.6	156,152.5	179,667.8
b) Central Sales Tax	53,779.8	53,360.0	53,360.0	54,890.0	15,822.8	17,847.5	17,847.5	19,632.2
c) Surcharge on Sales Tax	0.1	–	–	–	–	–	–	–
d) Receipts of Turnover Tax	4.6	–	–	–	–	–	–	–
e) Other Receipts	213.3	110.0	110.0	125.0	–	–	–	–
ii) State Excise	849.1	864.0	864.0	933.1	32,364.8	40,000.0	38,500.0	43,500.0
iii) Taxes on Vehicles	22,762.6	22,000.0	22,000.0	23,628.4	8,873.0	8,500.0	10,500.0	11,750.0
iv) Taxes on Goods and Passengers	2,105.8	1,081.6	1,081.6	1,102.5	4,707.6	5,200.0	5,750.0	6,500.0
v) Taxes and Duties on Electricity	44,066.0	45,000.0	45,000.0	49,000.0	1,919.7	2,014.0	2,111.0	2,322.5
vi) Entertainment Tax	1,257.5	1,050.2	1,050.2	1,152.8	498.6	468.0	550.0	620.0
vii) Other Taxes and Duties	2,824.8	3,963.5	3,963.5	4,262.0	68.5	82.0	100.0	120.0
<b>B. Share in Central Taxes (i to ix)</b>	<b>88,690.5</b>	<b>101,199.0</b>	<b>105,788.8</b>	<b>116,367.7</b>	<b>30,621.3</b>	<b>34,839.0</b>	<b>36,454.2</b>	<b>40,099.6</b>
i) Corporation Tax	31,919.5	37,302.0	38,067.0	41,873.7	11,000.2	14,078.7	12,619.3	13,881.2
ii) Income Tax	19,109.6	21,080.8	21,845.8	24,030.3	6,585.6	6,846.5	7,811.1	8,592.2
iii) Estate Duty	–	–	–	–	–	–	–	–
iv) Other Taxes on Income and Expenditure	-171.2	–	–	–	–	–	–	–
v) Taxes on Wealth	54.1	37.5	802.4	882.7	18.4	52.0	31.5	34.7
vi) Customs	14,767.2	18,411.2	19,176.2	21,093.8	5,088.9	5,935.5	5,891.2	6,480.3
vii) Union Excise Duties	10,035.4	12,049.8	12,814.7	14,096.2	3,458.4	3,842.3	4,147.9	4,562.7
viii) Service Tax	12,975.8	12,317.7	13,082.7	14,391.0	4,469.8	4,084.0	5,953.2	6,548.5
ix) Other Taxes and Duties on Commodities and Services	–	–	–	–	–	–	–	–
<b>II. NON-TAX REVENUE (C+D)</b>	<b>124,627.9</b>	<b>154,243.3</b>	<b>142,133.1</b>	<b>283,491.2</b>	<b>70,124.0</b>	<b>115,120.9</b>	<b>114,014.2</b>	<b>133,054.3</b>
<b>C. State's Own Non-Tax Revenue (1 to 6)</b>	<b>60,169.9</b>	<b>63,795.1</b>	<b>71,133.1</b>	<b>95,139.6</b>	<b>46,731.5</b>	<b>51,624.8</b>	<b>50,662.1</b>	<b>58,665.7</b>
<b>1. Interest Receipts</b>	<b>13,258.5</b>	<b>7,482.7</b>	<b>11,038.3</b>	<b>12,822.1</b>	<b>10,582.1</b>	<b>10,901.3</b>	<b>10,886.0</b>	<b>11,425.1</b>
<b>2. Dividends and Profits</b>	<b>543.1</b>	<b>1,404.0</b>	<b>2,843.1</b>	<b>1,200.0</b>	<b>70.5</b>	<b>77.2</b>	<b>82.4</b>	<b>83.0</b>

**Appendix I : Revenue Receipts of States and Union Territories with Legislature (Contd.)**

(₹ Million)

Item	GUJARAT				HARYANA			
	2012-13 (Accounts)	2013-14 (Budget Estimates)	2013-14 (Revised Estimates)	2014-15 (Budget Estimates)	2012-13 (Accounts)	2013-14 (Budget Estimates)	2013-14 (Revised Estimates)	2014-15 (Budget Estimates)
1	2	3	4	5	2	3	4	5
<b>3. General Services</b>	<b>455.7</b>	<b>4,643.0</b>	<b>4,988.9</b>	<b>5,388.0</b>	<b>5,351.5</b>	<b>3,507.5</b>	<b>3,697.1</b>	<b>4,113.2</b>
<i>of which:</i> State Lotteries	0.1	–	–	0.1	–	0.3	–	–
<b>4. Social Services ( i to ix)</b>	<b>8,820.5</b>	<b>9,240.3</b>	<b>11,789.0</b>	<b>12,732.1</b>	<b>15,912.0</b>	<b>19,170.7</b>	<b>18,485.4</b>	<b>20,561.9</b>
i) Education, Sports, Art and Culture	2,609.6	3,002.8	4,619.9	4,989.5	3,854.3	4,381.4	4,662.6	5,278.3
ii) Medical and Public Health	1,263.4	1,226.2	1,109.1	1,197.8	780.1	1,634.8	1,660.0	1,796.1
iii) Family Welfare	50.4	43.2	74.3	80.2	0.9	1.2	1.2	1.2
iv) Housing	426.6	432.2	705.2	761.6	28.1	35.0	30.0	32.5
v) Urban Development	964.4	1,080.0	716.1	773.4	9,907.0	12,000.0	11,000.0	12,200.0
vi) Labour and Employment	3,106.1	2,808.0	4,122.0	4,451.7	211.2	197.0	214.6	229.7
vii) Social Security and Welfare	76.0	99.8	122.2	132.0	509.7	449.5	434.1	489.5
viii) Water Supply and Sanitation	13.7	18.9	8.4	9.1	589.3	441.1	450.0	500.0
ix) Others	310.3	529.2	311.8	336.8	31.4	30.7	32.9	34.6
<b>5. Fiscal Services</b>	<b>1.0</b>	<b>1.6</b>	<b>1.4</b>	<b>1.5</b>	–	–	–	–
<b>6. Economic Services ( i to xvii )</b>	<b>37,091.1</b>	<b>41,023.5</b>	<b>40,472.4</b>	<b>62,995.9</b>	<b>14,815.4</b>	<b>17,968.1</b>	<b>17,511.3</b>	<b>22,482.5</b>
i) Crop Husbandry	320.6	486.0	358.4	387.1	55.1	70.0	85.0	90.0
ii) Animal Husbandry	98.6	140.4	823.3	889.2	12.8	21.0	21.0	15.6
iii) Fisheries	78.0	94.6	133.1	143.8	24.2	31.5	28.0	32.0
iv) Forestry and Wildlife	543.9	594.0	461.0	497.9	413.6	450.0	400.0	400.0
v) Plantations	–	–	–	–	–	–	–	–
vi) Co-operation	305.0	388.8	270.2	291.8	41.8	42.5	50.0	51.5
vii) Other Agricultural Programmes	8.9	13.5	68.5	74.0	7.8	18.1	13.7	13.9
viii) Major and Medium Irrigation Projects	7,141.3	8,823.4	8,208.3	9,042.0	1,391.2	2,136.8	1,545.0	1,565.0
ix) Minor Irrigation	101.8	162.0	47.9	151.7	1.1	1.3	1.4	1.5
x) Power	1,059.3	1,000.0	91.6	98.9	28.5	46.0	50.0	52.0
xi) Petroleum	0.1	0.1	0.1	0.1	–	–	–	–
xii) Village and Small Industries	73.4	162.2	142.0	153.4	28.7	16.1	16.0	20.0
xiii) Industries@	18,623.6	21,006.0	21,036.4	41,727.7	755.2	1,500.8	1,501.3	5,001.4
xiv) Ports and Light Houses	5,776.8	5,508.0	6,006.8	6,487.3	–	–	–	–
xv) Road Transport	1.0	1.4	–	–	9,998.7	13,150.0	11,700.0	13,100.0
xvi) Tourism	–	5.4	0.4	0.4	50.8	30.0	40.6	30.0
xvii) Others*	2,958.8	2,637.7	2,824.4	3,050.6	2,006.0	454.1	2,059.4	2,109.6
<b>D. Grants from the Centre (1 to 5)</b>	<b>64,458.0</b>	<b>90,448.2</b>	<b>71,000.0</b>	<b>188,351.6</b>	<b>23,392.5</b>	<b>63,496.1</b>	<b>63,352.1</b>	<b>74,388.6</b>
1. State Plan Schemes	34,667.4	48,167.4	35,774.1	45,276.7	7,277.5	16,006.3	16,863.2	11,555.3
<i>of which:</i> Advance release of Plan Assistance for Natural Calamities	–	–	–	–	–	–	–	–
2. Central Plan Schemes	834.1	1,000.0	1,000.0	1,000.0	443.2	7,194.8	10,438.3	26,675.5
3. Centrally Sponsored Schemes	16,653.5	22,918.3	18,863.4	106,632.4	7,155.6	12,915.2	13,052.3	12,377.9
4. NEC/ Special Plan Scheme	–	–	–	–	–	–	–	–
5. Non-Plan Grants (a to c)	12,303.0	18,362.5	15,362.5	35,442.5	8,516.2	27,379.8	22,998.4	23,779.9
a) Statutory Grants	4,576.6	13,943.0	10,943.0	15,805.0	2,014.0	50.0	50.0	50.0
b) Grants for relief on account of Natural Calamities	-51.5	4,419.5	4,419.5	4,637.5	759.6	1,674.8	4,309.2	2,344.8
c) Others	7,778.0	–	–	15,000.0	5,742.7	25,655.0	18,639.2	21,385.1

See 'Notes to Appendix I'.